

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**B.N .SUJATHA**  
**PRL.SENIOR CIVIL JUDGE**  
**Cause List Date: 07-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>11:00 A.M - 12:00 P.M</u></b>				
<b>SUMMONS</b>				
1	O.S. 998/2020 (SUMMONS) IA/1/2020		VASANTHA <b>Vs</b> LAKSHMINARAYANA M	S MAHENDRA KUMAR
2	O.S. 1022/2019 (ISSUES.) IA/1/2019 IA/2/2019		Lakshmamma <b>Vs</b> Swarnalatha S	RAJESH GOWDA
<b>CROSS EXAMINATION OF PW</b>				
3	O.S. 1959/2014 (EVIDENCE.)		Narayana Swamy M <b>Vs</b> Maxworth Realty India Ltd. Rep. by Chairman and Managing Director Keshava K	V B Shivakumar
4	O.S. 305/2015 (EVIDENCE.) IA/1/2015		Manjunatha G K <b>Vs</b> Kemparaju	V.MANJUNATH
<b>DEFN EVIDENCE</b>				
5	O.S. 1043/2012 (EVIDENCE.)		MS Varshitha Enterprises <b>Vs</b> MS Syngenta India limited	H.V. MANJUNATHA
<b>FURTHER EVIDENCE FOR PLNTF</b>				
6	O.S. 216/2015 (EVIDENCE.) IA/1/2015		Mohan Kumar A <b>Vs</b> Achappa G S	Sheshagiri K T
<b>PLNTF EVIDENCE</b>				
7	O.S. 1154/2012 (EVIDENCE.)		Narayana <b>Vs</b> Ramanjinappa.V	V.P. SHANMUGAM
8	O.S. 1437/2013 (EVIDENCE.)		Lakshmamma <b>Vs</b> Gangamma	J Ravindra Babu
9	O.S. 1190/2014 (EVIDENCE.) IA/1/2014		Poppamma <b>Vs</b> Muniyappa	A M H
10	O.S. 229/2015 (EVIDENCE.)		Krishna Bhat K <b>Vs</b> Kempamma	K Srikrishna
11	O.S. 1695/2018 (EVIDENCE.) IA/1/2018		THOTTA MANGAIAH <b>Vs</b> MANJUNATHA REDDY	Y N Ramanna
12	Misc 92/2018 (ARGUMENTS.)		Manjunath B <b>Vs</b> Girish Rai D	Arun K
<b><u>12:00 P.M - 1:00 P.M</u></b>				
<b>LOK ADALATH</b>				
13	O.S. 820/2012 (A.D.R) IA/1/2012		Jayamma <b>Vs</b> Adimurthappa	V.SHANKARAPPA

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
14	O.S. 703/2013 (A.D.R) IA/1/2013 IA/2/2013		J RADHA <b>Vs</b> JAYARAMAREDDY	
15	O.S. 2102/2014 (A.D.R) IA/1/2014		Vishwesh R V <b>Vs</b> Bhagya G	Veena H
<b>CROSS EXAMINATION OF DW</b>				
16	O.S. 480/2015 (EVIDENCE.) IA/1/2015		Chandrappa H V <b>Vs</b> Nagaraj H V	V Venkataramareddy
<b>CROSS EXAMINATION OF PW</b>				
17	O.S. 1263/2015 (EVIDENCE.) IA/1/2015		Radhika D <b>Vs</b> Hemalatha M	M.VENKATASWAMY
<b>PLNTF EVIDENCE</b>				
18	O.S. 344/2015 (EVIDENCE.) IA/1/2015		Venkatesh <b>Vs</b> Krishnappa	S. SURENDRA
19	O.S. 550/2015 (EVIDENCE.)		Vimala Eswara Rao <b>Vs</b> Eswara Rao S	Vasanth
20	O.S. 1051/2015 (EVIDENCE.) IA/1/2015		Gowramma <b>Vs</b> Nagappa	MANIVANNAN .G
21	O.S. 1496/2015 (EVIDENCE.) IA/1/2015		Puttamma <b>Vs</b> Venkateshappa	THIMMARAYAPPA
22	O.S. 1586/2015 (EVIDENCE.) IA/1/2015		Rathnamma <b>Vs</b> Kempanna	G.B. ANANDA
23	O.S. 1651/2015 (EVIDENCE.) IA/1/2015		Ashwathnarayana <b>Vs</b> Siddappa	Karthik Kumar R
<b>3:00 P.M - 4:00 P.M</b>				
24	O.S. 1321/2020 (SUMMONS)		M/s CIGFIL LTD REPTD BY ADMINISTATIVE MANAGER <b>Vs</b> PRABHAKAR	N GOVINDA GOWDA
<b>HEARING ON IA</b>				
25	O.S. 474/2014 (SUMMONS) IA/1/2014		Marakka D <b>Vs</b> Pillappa D	D S H
26	O.S. 1316/2017 (SUMMONS)		Kalavathi Bai <b>Vs</b> Gopalakrishna S	
27	O.S. 1857/2018 (SUMMONS) IA/1/2018 IA/2/2018		RAVEENDRAN PILLAI P <b>Vs</b> SHAJAHAN	Krishna S Vyas

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28	M.A. 67/2020 (SUMMONS) IA/1/2020		SHANTHAMMA K <b>Vs</b> LAKKAPPA	K R CHANDRASHEKARAREDDY
<b>PF/CF</b>				
29	O.S. 702/2012 (SUMMONS) IA/1/2012 IA/2/2012		KANTHAMMA <b>Vs</b> MUNIREDDY	M.MUNI REDDY.
<b>CONCILIATION</b>				
30	M.C. 374/2019 (A.D.R)		Sirisha T <b>Vs</b> NIL	K S Archana
<b>MEDIATION</b>				
31	M.C. 129/2018 (A.D.R)		Asha B N <b>Vs</b> Santhosh Somanakuppa	Shilaja M
32	O.S. 221/2019 (A.D.R) IA/1/2019		Anasuyamma <b>Vs</b> Aravinda Manjunatha	B V S R
33	M.C. 103/2019 (A.D.R)		Parool Didwania <b>Vs</b> Tarun Misra	B S Lavanya
34	O.S. 1353/2020 (SUMMONS) IA/1/2020		GAYITHRI <b>Vs</b> NARAYANAMMA	HARENDRA
35	O.S. 1360/2020 (SUMMONS) IA/1/2020 IA/2/2020		ABDULLA ZACKARIA REPTD BY JUST LAW FAROOK MAHAMOOD <b>Vs</b> ANJINAPPA H S	
<b>Cases listed below are adjourned due to Covid 19</b>				
36	O.S. 691/2011 (SUMMONS) IA/1/2011	<b>01-02-2021</b>	VIJAYA.S.G. <b>Vs</b> SRINIVASAIAH.S.G.	K.SRINATH
37	O.S. 325/2012 (SUMMONS) IA/1/2012 IA/2/2012	<b>01-02-2021</b>	INAYATHULLA SHARIFF <b>Vs</b> KHALEELULLA SHARIFF	SYED KHALEEL PASHA DAYANANDA
<b>AWAIT COMMISSIONER WARRANT/REPORT</b>				
38	FDP 1/2013 (SUMMONS)	<b>01-02-2021</b>	Raghupathy.C.R <b>Vs</b> Sokkamma	N.Sridhar
<b>( O.S./0001034/2005)</b>				
<b>AWAIT SUMMON/NOTICE</b>				
39	O.S. 900/2013 (SUMMONS) IA/1/2013	<b>01-02-2021</b>	Lakshamma <b>Vs</b> Thathappa	M Yadavamurthy
<b>NOTICES</b>				

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
40	O.S. 420/2014 (SUMMONS) IA/1/2014	<b>01-02-2021</b>	Gowramma <b>Vs</b> Nagarajaiah G N	S Ravishankar
<b>STEPS</b>				
41	O.S. 655/2013 (SUMMONS) IA/1/2013	<b>01-02-2021</b>	Ramakka <b>Vs</b> Muniswamappa	B.Somashekar Naidu
42	O.S. 1581/2013 (SUMMONS) IA/1/2013	<b>01-02-2021</b>	Kanakamma <b>Vs</b> Motappa	S N T
<b>SUMMONS</b>				
43	O.S. 133/2013 (SUMMONS) IA/1/2013 IA/2/2013	<b>01-02-2021</b>	Nagaraj <b>Vs</b> Srinivas	H.C.Sundaresh
<b>WRITTEN STATEMENT</b>				
44	O.S. 803/2013 (SUMMONS) IA/1/2013	<b>01-02-2021</b>	Sharfunissa <b>Vs</b> Akbar Pasha	K.Prakash
45	O.S. 1406/2014 (SUMMONS)	<b>16-02-2021</b>	Ashraf Khan <b>Vs</b> Naseema Taj	M V N
<b>AMENDMENT</b>				
46	O.S. 1078/2014 (SUMMONS) IA/1/2014	<b>16-02-2021</b>	Pakanna <b>Vs</b> Yellappa	K N N
<b>AWAIT RECORDS</b>				
47	O.S. 1405/2014 (SUMMONS)	<b>16-02-2021</b>	Ashraf Khan <b>Vs</b> Shaheena Taj	M V N
<b>AWAIT SUMMON/NOTICE</b>				
48	O.S. 734/2014 (SUMMONS) IA/1/2014	<b>16-02-2021</b>	Hemakka <b>Vs</b> Akkayamma	D A Shivakumar
49	O.S. 747/2015 (SUMMONS) IA/1/2015	<b>16-02-2021</b>	Yellamma alias Rajamma <b>Vs</b> Yellamma	
<b>OBJECTION ON IA</b>				
50	O.S. 1622/2014 (SUMMONS) IA/1/2014 IA/2/2014	<b>16-02-2021</b>	Vittal Krishna K G <b>Vs</b> Kempgowda K N	B V G
51	O.S. 481/2015 (SUMMONS) IA/1/2015	<b>16-02-2021</b>	Zeenath Unissa <b>Vs</b> Rahmathulla	GOVINDA GOWDA N
<b>STEPS</b>				
52	O.S. 741/2015 (SUMMONS) IA/1/2015	<b>16-02-2021</b>	Chikkayallppa <b>Vs</b> Muniyellappa	D.VEERANNA
<b>WRITTEN STATEMENT</b>				

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53	O.S. 1932/2014 (SUMMONS) IA/1/2014 IA/2/2014	<b>16-02-2021</b>	Krishnappa <b>Vs</b> Govindappa	Y N S R
<b>AWAIT COMMISSIONER WARRANT/REPORT</b>				
54	EX 39/2019 (SUMMONS)	<b>01-03-2021</b>	Nagaraja J S <b>Vs</b> Padmanabha Rao S	Srinivasa
<b>OBJECTION ON IA</b>				
55	O.S. 1142/2015 (SUMMONS) IA/1/2015	<b>01-03-2021</b>	Bhaskar Reddy G <b>Vs</b> Kempanna	SIDDALINGESWARA
<b>STEPS</b>				
56	O.S. 934/2015 (SUMMONS) IA/1/2015	<b>01-03-2021</b>	Narayanaswamy K M <b>Vs</b> Chowdamma	K R P
57	O.S. 1143/2017 (SUMMONS) IA/1/2017	<b>01-03-2021</b>	Narayanamma <b>Vs</b> Kempanarayanappa	
58	O.S. 1556/2017 (SUMMONS) IA/1/2017 IA/2/2017	<b>01-03-2021</b>	Lakshmish <b>Vs</b> Krishnappa	
59	O.S. 1836/2019 (SUMMONS) IA/1/2019	<b>01-03-2021</b>	Gopi Reddy V <b>Vs</b> Narayanaswamy M K	Kumara
<b>SUMMONS</b>				
60	O.S. 1427/2015 (SUMMONS)	<b>01-03-2021</b>	Narayanamma <b>Vs</b> Muniyappa M	Devaraj
61	O.S. 1501/2017 (SUMMONS) IA/1/2017 IA/2/2017	<b>01-03-2021</b>	Maruthi <b>Vs</b> Lokesh M	
<b>AWAIT SUMMON/NOTICE</b>				
62	M.A. 7/2020 (SUMMONS) IA/1/2020	<b>10-03-2021</b>	Vijayamurthy <b>Vs</b> Ramakrishnappa C	M T
63	O.S. 162/2020 (SUMMONS) IA/1/2020 IA/2/2020	<b>10-03-2021</b>	Arjun C <b>Vs</b> Krishnareddy V	R Gopal Reddy
<b>NOTICES</b>				
64	O.S. 721/2020 (SUMMONS) IA/1/2020	<b>10-03-2021</b>	INDIRAMMA <b>Vs</b> PRAKASH D S	NAGENDRA MUNIYAPPA
<b>SUMMONS</b>				
65	O.S. 344/2020 (SUMMONS) IA/1/2020	<b>10-03-2021</b>	Shobha H <b>Vs</b> Hanumantharayappa	L Suresh

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66	O.S. 384/2020 (SUMMONS) IA/1/2020 IA/2/2020	<b>10-03-2021</b>	Rashmi C <b>Vs</b> Chandrashkear N	Rajashekara K
67	O.S. 498/2020 (SUMMONS) IA/1/2020 IA/2/2020	<b>10-03-2021</b>	Satheesh Kumar C <b>Vs</b> Shantha Kumari	Ranganath Reddy
68	O.S. 735/2020 (SUMMONS) IA/1/2020	<b>10-03-2021</b>	MANJAPPA HALASABAL <b>Vs</b> SHIVA KUMAR L	AMBARISH S
69	O.S. 749/2020 (SUMMONS) IA/1/2020 IA/2/2020	<b>10-03-2021</b>	MANGALAGOWRI ALIAS MANGALAMMA <b>Vs</b> LAKSHMAIAH	PRAKASH T
70	O.S. 1241/2020 (SUMMONS) IA/1/2020	<b>10-03-2021</b>	VEENA D <b>Vs</b> DASAPPA	H M RAVISHANKAR
71	Misc 216/2018 (NOTICE) IA/1/2018 IA/2/2018	<b>10-03-2021</b>	MURALIDHAR V <b>Vs</b> VENKATARAMANA REDDY	RAJA GOPALA NAIDU
72	EX 81/2019 (NOTICE)	<b>10-03-2021</b>	Sharadamma <b>Vs</b> The Special Land Acquisition Officer	G V K
73	EX 3/2020 (NOTICE)	<b>10-03-2021</b>	Damodaran K <b>Vs</b> Uma Gurumurthy	K Suresh

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<b>11:00 A.M - 12:00 P.M</b>				
<b>OBJECTION ON IA</b>				
1	O.S. 1319/2018 (SUMMONS) IA/1/2018		Narayanappa <b>Vs</b> Narayanamma	H R Praveen Kumar  S L B
<b>WRITTEN STATEMENT</b>				
2	O.S. 1531/2019 (SUMMONS) IA/1/2019		Doddanna T K <b>Vs</b> Seethappa R	Chithappa  N L S
3	O.S. 722/2020 (HEARING) IA/1/2020		PAWAN KUMAR NAGARWAL <b>Vs</b> NIMARATA MARWAH	RAJU P AND CO.,
4	Misc 76/2020 (FIRST HEARING) IA/1/2020 IA/2/2020		MUNILAKSHMAMMA <b>Vs</b> CHIKKAMUNIYAMMA	V SRINIVASA
5	O.S. 26/2009 (ISSUES.) IA/1/2009		GOVINDAPPA <b>Vs</b> NARAYANAPPA	MAHESH .R.  SSM
6	O.S. 56/2013 (ISSUES.) IA/1/2013 IA/2/2013		Lakshmi Narasimha Rao Garimella <b>Vs</b> Hanumanthaiah.V	Ravi.L.Vaidya
7	O.S. 1588/2013 (ISSUES.) IA/1/2013		Kempanna <b>Vs</b> Hanumantharayappa	Mahendra B S
8	O.S. 1830/2014 (ISSUES.) IA/1/2014 IA/2/2014		Kumari Shruthi <b>Vs</b> Meenakshi	A R K
9	O.S. 1314/2015 (ISSUES.) IA/1/2015		Chetana <b>Vs</b> Anjinappa	Vinod Kumar N M
<b>CROSS EXAMINATION OF PW</b>				
10	O.S. 429/2008 (EVIDENCE.) IA/1/2008		R S AMBIKA <b>Vs</b> MS.WRINGLEY INDIA PRIVATE LIMITED	MS PRAKASH  STD
11	O.S. 1865/2014 (EVIDENCE.) IA/1/2014		Soubhagya <b>Vs</b> Kempamma alias Chikka Kempamma	S Arun Kumar  V D A
12	O.S. 1064/2015 (EVIDENCE.) IA/1/2015 IA/2/2015 IA/3/2015		Sateesh Bannikoppa <b>Vs</b> Sridhar R	SANKET M YENAGI  N B A
<b>DEFN EVIDENCE</b>				

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13	O.S. 1063/2015 (EVIDENCE.) IA/1/2015 IA/2/2015 IA/3/2015		Deepak Bhagwanth Sambrani <b>Vs</b> Sridhar R	SANKET M YENAGI  N B A
<b>FURTHER EVIDENCE FOR PLNTF</b>				
14	O.S. 1700/2015 (EVIDENCE.) IA/1/2015		Venkataramaiah C <b>Vs</b> Chikkanna B	  P M G
<b>PLNTF EVIDENCE</b>				
15	O.S. 116/2013 (EVIDENCE.) IA/1/2013		Kariyanna.K <b>Vs</b> Lakshmana.P.H	K.S.Venkataramana  D R R
16	O.S. 874/2017 (EVIDENCE.) IA/1/2017		Eshwar M A <b>Vs</b> Lokesh T	M H N  K P S
17	O.S. 125/2018 (EVIDENCE.) IA/1/2018		Maddurappa M <b>Vs</b> Mariswamy	Manjunatha Reddy T  N G G
18	O.S. 1223/2018 (EVIDENCE.) IA/1/2018		Lakshamma M <b>Vs</b> Doddegowda G L	HTV  H G S
19	O.S. 340/2000 (ARGUMENTS.)		MUIYAPPA <b>Vs</b> SHAKARAPPA DECEASED BY LRS	H.M. MUNIVENKATARAMA  DMS
20	O.S. 1570/2005 (ARGUMENTS.) IA/1/2005		LAKSHMAMMA <b>Vs</b> GOVINDAPPA	CHANDRASHEKARA REDDY  P M S
21	O.S. 101/2013 (ARGUMENTS.) IA/1/2013		Narayanamma <b>Vs</b> Anjinappa	H.M.Govindaraju  H P S
22	O.S. 1850/2013 (ARGUMENTS.) IA/1/2013		Indiramma M <b>Vs</b> Muninaga Reddy @ M.N. Reddy	L Chandrashekar  K M
23	R.A. 51/2015 (ARGUMENTS.)		Naryanappa <b>Vs</b> Laghamma	M.V. CHANDRASHEKARA REDDY
24	O.S. 514/2017 (ARGUMENTS.) IA/1/2017		Murali B <b>Vs</b> Batyappa	T P Ravi H S  EXPARTE
25	M.A. 44/2018 (ARGUMENTS.)		Paramashivaiah C Y <b>Vs</b> Nagesh	K V Narasimhaiah  L M B



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26	O.S. 727/2018 (ARGUMENTS.) IA/1/2018 IA/2/2018 IA/3/2018 IA/4/2018		VENKATASWAMY REDDY <b>Vs</b> T. KRISHNAPPA	J.V.CHANDRASEHAR
27	O.S. 1027/2018 (ARGUMENTS.) IA/1/2018		Patil Hanumantha Gowda <b>Vs</b> Anwar Sab	D S Malipatil  EXPARTE
28	M.C. 26/2019 (ARGUMENTS.)		MUNIRAJU V <b>Vs</b> MAMATHA G	M A V
29	M.A. 117/2019 (ARGUMENTS.)		Sharath K S, Rep. by GPA Holder Srinivasaiah K V <b>Vs</b> Shashikala	C V  N C
30	O.S. 787/2020 (ARGUMENTS.) IA/1/2020 IA/2/2020		DEVI ASHRESH PRASAD N <b>Vs</b> SRIKANTH DOMMARAJU	RAJESH GOWDA  G VR
31	O.S. 1775/2015 (ORDERS.) IA/1/2015		Srikantha Chikkanna Naik <b>Vs</b> Vasantha	Satish
32	Misc 193/2018 (ORDERS.)		MURALIDHAR K N <b>Vs</b> SRIRANGAMMA K M	K V Venkatesh
33	O.S. 1346/2020 (ORDERS.) IA/1/2020		MUNIRATHNA ALIAS RATHNAMMA <b>Vs</b> RAMAIAH	D R BABU
34	O.S. 710/2017 (OBJECTIONs) IA/1/2017 IA/2/2017		Vinod Kumar N <b>Vs</b> Jayaram P	K Suresh Desai  B V K
35	O.S. 478/2020 (OBJECTIONs) IA/1/2020 IA/2/2020		MUNIYAPPA C R <b>Vs</b> SAKAMMA	M MENAKA  PMNS
<b>3:00 P.M - 4:00 P.M</b>				
36	FDP 6/2008 (HEARING)		RAJAPPA <b>Vs</b> MUNIYAPPA	N. GOVINDA GOWDA  K S S
37	O.S. 219/2010 (HEARING) IA/1/2010		DODDANARAYANAMMA <b>Vs</b> MUNIYAPPA	A.C.PATIL and B.REDDY  N N
38	O.S. 2032/2015 (HEARING) IA/1/2015		Madhu Balani <b>Vs</b> Narasa Reddy	D S M

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39	O.S. 430/2019 (HEARING) IA/1/2019		Kanchana V <b>Vs</b> Mahesh V	Rukmini V P  A G N
40	O.S. 1148/2019 (HEARING) IA/1/2019		LOKESH <b>Vs</b> MUNEGOWDA	KALYAN R  D L K
41	O.S. 1467/2019 (HEARING) IA/1/2019 IA/2/2019		MEENA KUMARI R <b>Vs</b> NAGARAJA	SLN LAW ASSOCIATES
42	O.S. 158/2020 (HEARING) IA/1/2020 IA/2/2020 IA/3/2020		JAPAMALE RANI <b>Vs</b> PHILOMINA	PRAVEEN KUMAR K N  R C
43	M.C. 153/2020 (FIRST HEARING)		TURLA PHANI KRISHNA CHAKRAVARTHY <b>Vs</b> NIL	PAVITHRA A RAO
44	O.S. 1601/2018 (A.D.R) IA/1/2018		Narayanamma <b>Vs</b> Narayanappa	A C Subramanya
<b>PLNTF EVIDENCE</b>				
45	O.S. 2247/2007 (EVIDENCE.) IA/1/2007		N MANJUNATHA <b>Vs</b> MANJUNATHA	VEERAJYATHARA  H R M
46	O.S. 1950/2007 (JUDGMENTS) IA/1/2007		NARAYANAPPA <b>Vs</b> DODDA CHOWDAPPA @ NADJUPANNA	J.S. DINESH  RGK - D1 TO D3
47	O.S. 1825/2018 (OBJECTIONs) IA/1/2018 IA/2/2018		RAZIA BI <b>Vs</b> SHARIFF UNNISA	G.MANIVANNAN.  AS R
<b>Cases listed below are adjourned due to Covid 19</b>				
48	O.S. 35/2004 (SUMMONS) IA/1/2004	<b>06-03-2021</b>	R RUDRAPPA <b>Vs</b> VIJAYAKUMAR and 15 OTHRS	MSUPASANA ASSOCIATES
49	EX 57/2015 (SUMMONS)	<b>06-03-2021</b>	Jayachandra Reddy P <b>Vs</b> Hanumanthappa P	B Siddeshwara
50	O.S. 1247/2017 (SUMMONS) IA/1/2017	<b>06-03-2021</b>	Venkatesh G <b>Vs</b> Booragappa	M L Gowda
51	O.S. 652/2018 (SUMMONS) IA/1/2018	<b>06-03-2021</b>	Muddappa N M <b>Vs</b> Mahesh S	J Prakash

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
52	R.A. 6/2019 (SUMMONS) IA/1/2019 IA/2/2019	<b>06-03-2021</b>	Lakshmiddevamma <b>Vs</b> Nandi Infrastructure Corridor Enterprises Ltd.	S Srinivas Murthy
53	O.S. 399/2019 (SUMMONS) IA/1/2019	<b>06-03-2021</b>	Prabhavathi <b>Vs</b> Akkayamma	M Venkataswamy
54	P.MIS. 2/2019 (SUMMONS)	<b>06-03-2021</b>	Jayashree <b>Vs</b> The Chief Secretary	V N Kumar
55	FDP 14/2019 (SUMMONS)	<b>06-03-2021</b>	Sulochana K B, Since dead by her LRs, 1 (a) Subbanna <b>Vs</b> Madan Kumar K B	A Shivanna
56	O.S. 956/2019 (SUMMONS) IA/1/2019	<b>06-03-2021</b>	Pillappa R <b>Vs</b> Saraswathamma	H Nagaraja
57	O.S. 1274/2007 (NOTICE) IA/1/2007 IA/2/2007 IA/3/2007	<b>06-03-2021</b>	SMT.KAMAKSHI <b>Vs</b> SMT.NARASAMMA	C.PRAKASH
58	O.S. 1146/2015 (NOTICE) IA/1/2015	<b>06-03-2021</b>	Satish R Shet <b>Vs</b> Kasturi	M J A
59	Misc 158/2019 (NOTICE) IA/1/2019	<b>06-03-2021</b>	Venkatesh M <b>Vs</b> Venkataramanappa alias Venkataramana	N D V
60	O.S. 1147/2020 (NOTICE) IA/1/2020 IA/2/2020	<b>06-03-2021</b>	RATHINAM S <b>Vs</b> NANDAKUMAR	M GIRISH
61	O.S. 1207/2020 (NOTICE) IA/1/2020	<b>06-03-2021</b>	KRISHNAMURTHY B M <b>Vs</b> PATIL B S	T R VINAY
62	O.S. 1529/2013 (ISSUES.) IA/1/2013	<b>06-03-2021</b>	Ghulam Ahmed Sait <b>Vs</b> Messrs Gold Enterprises	Rego and Rego
63	O.S. 2062/2014 (ISSUES.) IA/1/2014	<b>06-03-2021</b>	Lalitha G <b>Vs</b> Mariyappa G R	D.N.ARUNKUMAR
64	O.S. 1170/2015 (ISSUES.) IA/1/2015 IA/2/2015	<b>06-03-2021</b>	Byrappa <b>Vs</b> Sonnappa	H.M. ANANDA KUMAR

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
65	O.S. 1330/2015 (ISSUES.) IA/1/2015 IA/2/2015	<b>06-03-2021</b>	Master Saqallian <b>Vs</b> Syed Nayaz	Sriram Babu
66	R.A. 74/2020 (APPEARANCE OF PARTY) IA/1/2020	<b>06-03-2021</b>	RAMAIAH H V <b>Vs</b> BYRAMMA DEAD BY LRs VENKATESH	N R NAGARAJA

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b><u>11:00 A.M - 12:00 P.M</u></b>				
<b>STEPS BY</b>				
1	EX 57/2018 (NOTICE)		Ramesh R <b>Vs</b> Raghunath R	Madhu V
2	O.S. 415/2003 (HEARING) IA/1/2003 IA/2/2003		P. VENKATAPATHY <b>Vs</b> MTRS PUSHPA CHALLANI	MS RAJ and ASSOCIATES  SRI.P.B.A
3	O.S. 63/2010 (HEARING) IA/1/2010		SUNITHA <b>Vs</b> SUNKAMMA	G.VISHWANATHA REDDY
4	O.S. 319/2010 (HEARING) IA/1/2010		LAKSHMI DEVI <b>Vs</b> M DEVARAJ	H.V.SUBRAMANYA AND ASSOCIA
5	O.S. 965/2010 (HEARING) IA/1/2010 IA/2/2010 IA/3/2010		`SRINIVAS <b>Vs</b> SIDDA REDDY AND OTHERS	A. SOMARJU  S.H.D.P
6	O.S. 1423/2013 (HEARING) IA/1/2013		Muniyappa <b>Vs</b> Pillappa	Harish O K
7	O.S. 1667/2013 (HEARING) IA/1/2013		Narasamma <b>Vs</b> Jayamma	V V
8	O.S. 878/2017 (HEARING) IA/1/2017		Sarasvathamma <b>Vs</b> Yeshodamma	
9	Misc 71/2017 (HEARING) IA/1/2017 IA/2/2017		Rukminiyamma <b>Vs</b> Ramaiah D P	
10	O.S. 1468/2017 (HEARING) IA/1/2017		Rakshith S <b>Vs</b> Srinivas V H	
11	O.S. 348/2018 (HEARING) IA/1/2018		Roopa <b>Vs</b> Chandrappa M	Geetha C J
12	O.S. 979/2020 (HEARING) IA/1/2020		NARAYANAMMA <b>Vs</b> MUNIYAMMA	MANJUNATHA M R
13	M.A. 62/2020 (HEARING) IA/1/2020		BHUVANESHWARI <b>Vs</b> SARASWATHI	GANESH G G

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
14	M.C. 95/2020 (FIRST HEARING)		Muniraju N alias Ganesh <b>Vs</b> NIL	Madhu C N
<b>CONCILIATION</b>				
15	O.S. 510/2019 (A.D.R) IA/1/2019		Honnamma <b>Vs</b> Lakkanna	R Raghunatha
<b>12:00 P.M - 1:00 P.M</b>				
16	O.S. 1118/2011 (EVIDENCE.) IA/1/2011 IA/2/2011		RAMAREDDY.H. <b>Vs</b> GOPALA REDDY.H.	SHASHI KUMAR G.KAMALADHAR
17	O.S. 640/2016 (EVIDENCE.) IA/1/2016		Sarojamma <b>Vs</b> Byalappa	Naveen Kumar
18	O.S. 1234/2016 (EVIDENCE.) IA/1/2016		Rajanna <b>Vs</b> Chikkamuniyappa	
19	O.S. 803/2017 (EVIDENCE.) IA/1/2017 IA/2/2017		Munithayamma <b>Vs</b> Sulochanamma	
20	O.S. 1083/2017 (EVIDENCE.) IA/1/2017		Doddagundu alias Nagaraj <b>Vs</b> Jayalakshmi alias Jayamma	J Giriraj
21	O.S. 1433/2019 (EVIDENCE.) IA/1/2019 IA/2/2019 IA/3/2019		Rajamma <b>Vs</b> Akkayamma	G Papereddy
<b>PLNTF EVIDENCE</b>				
22	O.S. 1407/2013 (EVIDENCE.) IA/1/2013		Narasimhaiah <b>Vs</b> Chennappa	S Vemareddy
23	O.S. 484/2019 (EVIDENCE.) IA/1/2019		Venkatalakshamma <b>Vs</b> Byamma	P N Chandrappa
<b>3:00 P.M - 4:00 P.M</b>				
24	O.S. 1801/2019 (SUMMONS) IA/1/2019		Naveed Ahmed <b>Vs</b> Munisiddappa	B.S. Satyanand
<b>AMENDMENT</b>				
25	O.S. 1457/2013 (SUMMONS) IA/1/2013		Kamamma <b>Vs</b> Byrappa	B V S

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
26	O.S. 1646/2016 (SUMMONS) IA/1/2016		Kiran Kumar D <b>Vs</b> Shankarappa	Ganapathi
<b>AWAIT SUMMON/NOTICE</b>				
27	O.S. 601/2019 (SUMMONS) IA/1/2019 IA/2/2019		Rajanna M K Rep by brother M.D.Putte gowda <b>Vs</b> Deepak R	K Kumar
28	O.S. 602/2019 (SUMMONS) IA/1/2019 IA/2/2019		Rajanna M K <b>Vs</b> Mallika S	K Kumar
29	O.S. 603/2019 (SUMMONS) IA/1/2019 IA/2/2019		Rajanna M K <b>Vs</b> Pankaja S	K Kumar
30	O.S. 604/2019 (SUMMONS) IA/1/2019 IA/2/2019		Rajanna M K <b>Vs</b> Ravi B S	K Kumar
<b>SS TO DEFT. BY RPAD</b>				
31	O.S. 923/2018 (SUMMONS) IA/1/2018		Master Bhaskar Raj K <b>Vs</b> Kanthraja P	S D Chowdegowda
32	O.S. 585/2019 (SUMMONS)		Rajanna M K <b>Vs</b> Deepa Shree M Karanth	Kumar K
<b>WRITTEN STATEMENT</b>				
33	O.S. 1525/2017 (SUMMONS) IA/1/2017 IA/2/2017		Varalakshmi <b>Vs</b> Jayaramu	
34	O.S. 1574/2017 (SUMMONS) IA/1/2017		Manjunath N <b>Vs</b> Krishna Reddy K C	
35	O.S. 1498/2019 (SUMMONS) IA/1/2019		Ravikumar N <b>Vs</b> Vishalakshi B	M C M
36	O.S. 77/2020 (SUMMONS) IA/1/2020 IA/2/2020		Narayana Swamy alias Narayanappa <b>Vs</b> Puttamma	N Thimme Gowda
<b>ARGUMENTS</b>				
37	M.A. 37/2018 (ARGUMENTS.) IA/1/2018		Tajuddin <b>Vs</b> Mohammed Khan	S G Venkatachalapathy

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
38	O.S. 1028/2017 (APPEARANCE OF PARTY) IA/1/2017		Ramesh P <b>Vs</b> Srinivas Reddy	NARASIMHARAJU
39	M.A. 47/2020 (ORDERS.) IA/1/2020 IA/2/2020 IA/3/2020		SHIVARAMDAS G <b>Vs</b> TAHSILDAR	M.SRINIVASIAH
<b>Cases listed below are adjourned due to Covid 19</b>				
40	O.S. 1114/2010 (ISSUES.) IA/1/2010	<b>22-12-2020</b>	JYOTHAMMA @ LAKSHMI <b>Vs</b> NARYAANAPPA	RAMESH
41	O.S. 837/2011 (ISSUES.) IA/1/2011	<b>22-12-2020</b>	RAJESH DHAR <b>Vs</b> PRASANNA RAJ	V.S BIJU and R.R DEVENDRA GOWDA
<b>: EX/0000113/2012</b>				
<b>: Misc/0000018/2013</b>				
42	O.S. 1170/2011 (ISSUES.) IA/1/2011 IA/2/2011	<b>22-12-2020</b>	YELLAMMA AND OTHERS <b>Vs</b> RAJA AND OTHERS	B.V.S AND ASSOCIATES
43	O.S. 984/2017 (ISSUES.) IA/1/2017	<b>22-12-2020</b>	Jayarama Reddy B G <b>Vs</b> Gowramma	S K Srinivas
44	O.S. 64/2020 (SUMMONS) IA/1/2020 IA/2/2020	<b>20-01-2021</b>	Jacob <b>Vs</b> M/s Isiri Estates, Rep. Ananda Kumar	V V G
45	O.S. 571/2020 (SUMMONS) IA/1/2020	<b>20-01-2021</b>	MANJULA <b>Vs</b> GIRIJAMMA	V CHANDRASHEKAR
46	R.A. 38/2020 (NOTICE) IA/1/2020	<b>03-02-2021</b>	Nagalakshamma N C <b>Vs</b> Krishnappa C	B Roopesha
47	O.S. 1060/2016 (SUMMONS) IA/1/2016	<b>11-02-2021</b>	Jayamma <b>Vs</b> Byrappa C	N Harish
48	O.S. 1396/2016 (SUMMONS) IA/1/2016	<b>11-02-2021</b>	Ishwar Chandra M K <b>Vs</b> Jayamma S R	
49	O.S. 1466/2016 (SUMMONS) IA/1/2016	<b>11-02-2021</b>	Kaveri Grameena Bank, Rep by Vivek Sherma <b>Vs</b> Ramakrishnaiah	



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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
50	O.S. 709/2020 (SUMMONS) IA/1/2020 IA/2/2020	<b>11-02-2021</b>	MANJUNATH T S <b>Vs</b> SHEKARAPPA S M	VENU R
51	O.S. 1127/2020 (SUMMONS) IA/1/2020	<b>11-02-2021</b>	VENKATESH M <b>Vs</b> MUNIAKKAYAMMA	SOMASHEKARAI AH H M
52	O.S. 1134/2020 (SUMMONS) IA/1/2020 IA/2/2020	<b>11-02-2021</b>	Vinoda Lakshmi B S <b>Vs</b> Ramachandra	H.S RAMAMURTHY ASSOCIATES
53	O.S. 1796/2016 (SUMMONS) IA/1/2016	<b>17-02-2021</b>	Priyanka. L, Reptd by GPA Holder S H Shivalingaiah <b>Vs</b> Shivamma	
54	O.S. 1802/2016 (SUMMONS) IA/1/2016	<b>17-02-2021</b>	Thammanna N <b>Vs</b> Shivalingaiah	
55	O.S. 1529/2017 (SUMMONS) IA/1/2017	<b>23-02-2021</b>	Sharadamma <b>Vs</b> Jayamma	Venkatesh R.
56	FDP 36/2017 (SUMMONS)	<b>23-02-2021</b>	Ratnamma <b>Vs</b> Muniyappa	Jagadeeshachari
57	O.S. 1603/2017 (SUMMONS) IA/1/2017 IA/2/2017	<b>26-02-2021</b>	Nagaraj K <b>Vs</b> Krishnappa Naidu T	Indushekar B.T.
58	O.S. 1674/2017 (SUMMONS) IA/1/2017	<b>26-02-2021</b>	Chikkamuniyappa <b>Vs</b> Munikempa	M/s/L.S Law Firm
59	O.S. 1735/2019 (SUMMONS) IA/1/2019	<b>11-03-2021</b>	Rajagopal M <b>Vs</b> Gowramma	M Mohan
60	O.S. 1759/2019 (SUMMONS) IA/1/2019	<b>11-03-2021</b>	Mahendra Kumar B S <b>Vs</b> Shivanna N S	B N S
61	O.S. 896/2019 (SUMMONS) IA/1/2019	<b>12-03-2021</b>	Murgesh D <b>Vs</b> Amar Kumar Gowda	T A K
62	O.S. 1369/2019 (SUMMONS) IA/1/2019	<b>12-03-2021</b>	Prabhakar G <b>Vs</b> Thyagaraju G	Krishnappa T C
63	O.S. 1384/2019 (SUMMONS)	<b>12-03-2021</b>	Shubha N V <b>Vs</b> Narasimha Murthy B	A M Vijay

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64	O.S. 1622/2018 (SUMMONS) IA/1/2018	<b>15-03-2021</b>	Ramachandra B M <b>Vs</b> Madamma	Ravikumar J
65	O.S. 179/2019 (SUMMONS) IA/1/2019	<b>15-03-2021</b>	Mahadevamma alias Mala <b>Vs</b> Thimmakka	L. Krishna Reddy
66	O.S. 500/2019 (SUMMONS) IA/1/2019	<b>15-03-2021</b>	Ramanjinappa M <b>Vs</b> Muniyamma	Hareesh M

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>11:00 A.M - 12:00 P.M</b>				
<b>CROSS EXAMINATION OF DW</b>				
1	O.S. 3003/2006 (EVIDENCE.) IA/1/2006		M POONUSWAMY <b>Vs</b> DHARMENDRA KUMAR SHARMA	B.N.ANANTHANARAYANA
<b>CROSS EXAMINATION OF PW</b>				
2	O.S. 5/2012 (EVIDENCE.) IA/1/2012		SAAKAMMA @ RAJAMMA <b>Vs</b> SHARADAMMA	MADHU .R.
3	O.S. 1163/2012 (EVIDENCE.) IA/1/2012 IA/2/2012 IA/3/2012		Chandrika Srinivas <b>Vs</b> Byamma	Venu and associates
4	O.S. 1702/2014 (EVIDENCE.) IA/1/2014		Venkubai <b>Vs</b> Subramanyam P	C G G
5	O.S. 1193/2016 (EVIDENCE.) IA/1/2016		Ambrish A V <b>Vs</b> Narayan P	Manjunatha
<b>PLNTF EVIDENCE</b>				
6	O.S. 1529/2008 (EVIDENCE.) IA/1/2008		SAMPANGAMMA <b>Vs</b> SHAMANNA	V.NAGAREDDY
7	O.S. 1126/2011 (EVIDENCE.) IA/1/2011		MANJUNATHA <b>Vs</b> NARAYANAPPA	K. VARADARAJAN MVS - D 1 AND D2
8	O.S. 528/2019 (EVIDENCE.) IA/1/2019 IA/2/2019		Sai Purvi Developers Rep. by its Partners P. Krishna and P. Prabhakar Naidu <b>Vs</b> Tony Tangaraj	S V Giridhar
9	O.S. 792/2019 (EVIDENCE.) IA/1/2019 IA/2/2019		SHANTHAMMA ALIAS SALAMMA <b>Vs</b> V. VENKATESH	C. H. S.
<b>FUTHER CHIEF OF pw</b>				
10	O.S. 1023/2004 (EVIDENCE.) IA/1/2004		S K ASHOKA <b>Vs</b> L B PADMAVATHI	R. RUDRA SWAMY SMD
11	O.S. 1916/2005 (EVIDENCE.) IA/1/2005 IA/2/2005		PUTTAIAH <b>Vs</b> CHIKKASADHAIAH	V.M. AND ASSOCIATES CKR
<b>12:00 P.M - 1:00 P.M</b>				
12	O.S. 1270/2005 (HEARING) IA/1/2005		CHANDRAMMA <b>Vs</b> B NANJUNDAPPA	GOVINDA GOWDA PARAMESHWARAPPA C

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
13	O.S. 1509/2006 (HEARING) IA/1/2006		MUNIVENKATAPPA <b>Vs</b> CHANNAPPA	N.GANESH NN - D1 TO 4
14	O.S. 2518/2006 (HEARING) IA/1/2006		MUNIYAMMA <b>Vs</b> DEVAMMA	G and V ASSOCIATES GTN
15	O.S. 1299/2008 (HEARING) IA/1/2008		NANJAMMA <b>Vs</b> PUSHPA	C.RAVIKUMAR
16	O.S. 910/2011 (HEARING) IA/1/2011		NAGAMMA <b>Vs</b> SUJATHA	D.NAGARAJ
17	O.S. 14/2012 (HEARING)		SHRIDHAR <b>Vs</b> SYED IQUBAL	B.N.Gopal Krishna
18	O.S. 826/2012 (HEARING) IA/1/2012		Muniannappa <b>Vs</b> Sarojamma	S.D.Manjunatha
19	O.S. 1092/2012 (HEARING) IA/1/2012 IA/2/2012		H R Srinivasa <b>Vs</b> C. Muniyappa	V F Kumbar
20	O.S. 1850/2014 (HEARING) IA/1/2014		Lakshamma <b>Vs</b> Yellamma	Muniraju M
<b><u>3:00 P.M - 4:00 P.M</u></b>				
21	O.S. 1691/2015 (HEARING) IA/1/2015 IA/2/2015		Parvathamma <b>Vs</b> Chandrachar	
22	O.S. 1765/2018 (HEARING) IA/1/2018		Lakshamma <b>Vs</b> Ramarathnamma	J Ravikumar
23	O.S. 1008/2020 (HEARING) IA/1/2020		VINCENT KUMAR <b>Vs</b> SHIVANNA	JAMUNA T B
24	M.C. 296/2020 (HEARING)		SUNITHA S <b>Vs</b> SARANGAPANI S ALIAS CHALES	VIVEKANANDA D
25	O.S. 1336/2020 (HEARING) IA/1/2020		BHAGYAMMA <b>Vs</b> PATALAMMA	RAJANNA C
<b><u>4:00 P.M - 5:00 P.M</u></b>				
<b>ARGUMENTS BY ADV. DEFTS.</b>				
26	O.S. 1746/2006 (ARGUMENTS.) IA/1/2006		RATHNAMMA <b>Vs</b> VENKATAMMA	MALLURIAH

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
27	O.S. 20/2001 (OBJECTIONs)		MUNINANJAMMA @ CHIKKATHAYAMMA <b>Vs</b> DODDABBAIAH	KV
28	O.S. 959/2012 (OBJECTIONs) IA/1/2012		Shivashankar.S <b>Vs</b> Managing Director	G.KIRAN
29	M.C. 246/2020 (ORDERS.) IA/1/2020		Shamim Ahmed <b>Vs</b> NIL	Ravikumar M R
30	O.S. 1330/2020 (ORDERS.) IA/1/2020 IA/2/2020		PUSHPAMMA <b>Vs</b> VIMALAMMA	R C APPAJI GOWDA
31	O.S. 1333/2020 (ORDERS.) IA/1/2020		MANGALA GOWRAMMA S <b>Vs</b> BASAVARAJ	GOGI AND GOGI
<b>Cases listed below are adjourned due to Covid 19</b>				
32	O.S. 652/2016 (A.D.R) IA/1/2016	<b>19-12-2020</b>	Krishnamurthy A N <b>Vs</b> Narasimha Murthy	Narasimhamurthy
33	O.S. 939/2017 (A.D.R) IA/1/2017	<b>19-12-2020</b>	Marakka <b>Vs</b> Muniyappa	
34	O.S. 44/2019 (A.D.R) IA/1/2019	<b>19-12-2020</b>	Chinnappa <b>Vs</b> Nanjappa	Mohan Reddy
35	O.S. 139/2019 (A.D.R) IA/1/2019 IA/2/2019	<b>19-12-2020</b>	Shivarudramma <b>Vs</b> Sathish K	S Harish
36	O.S. 280/2019 (A.D.R) IA/1/2019 IA/2/2019	<b>19-12-2020</b>	Srinivasa murthy G V <b>Vs</b> Veerabhadraiah G	N Nagaraju
37	O.S. 591/2019 (A.D.R) IA/1/2019	<b>19-12-2020</b>	GALAPPA <b>Vs</b> SRINIVASA	N R Jagadeeswara
38	O.S. 648/2019 (A.D.R) IA/1/2019	<b>19-12-2020</b>	Uma B N <b>Vs</b> Geetha K	V N R
39	O.S. 649/2019 (A.D.R) IA/1/2019	<b>19-12-2020</b>	Krishna Reddy <b>Vs</b> Geetha K	V N R
40	O.S. 670/2019 (A.D.R) IA/1/2019	<b>19-12-2020</b>	Anjanappa C <b>Vs</b> Chikka Muniyappa	K S N
41	O.S. 787/2019 (A.D.R) IA/1/2019 IA/2/2019	<b>19-12-2020</b>	SHIVAPPA <b>Vs</b> RAJAPPA	S. M.

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
42	FDP 42/2003 (SUMMONS)	<b>21-01-2021</b>	BAYYAMMA <b>Vs</b> MUNIVENKATAMMA	V. ANAND 1-4 ABSENT
43	O.S. 375/2005 (SUMMONS) IA/1/2005 IA/2/2005	<b>21-01-2021</b>	CHIKKA VENKATAPPA <b>Vs</b> NARASIMHA REDDY	b.v.r. K.S.N.R.
44	O.S. 3035/2005 (SUMMONS)	<b>21-01-2021</b>	H Krishnappa <b>Vs</b> H Narayanaswamy	
45	O.S. 3025/2006 (SUMMONS) IA/1/2006	<b>21-01-2021</b>	N NAGARATHNAMMA <b>Vs</b> NARAYANAPPA @ LAKSHMI NARAYANA	G.S.PRASAD REDDY
46	O.S. 19/2008 (SUMMONS) IA/1/2008	<b>21-01-2021</b>	YAGAMMA <b>Vs</b> MARIYAMMA	K. SOMSHEKAR REDDY ABSENT D1, 3, 5 TO 7
47	O.S. 31/2008 (SUMMONS) IA/7/2008 IA/4/2008 IA/3/2008 IA/1/2008 IA/2/2008 IA/5/2008 IA/6/2008	<b>21-01-2021</b>	NAVARATAN MAL JAIN <b>Vs</b> K V VEMLATESJ	K.N.DAYALU ASSOCIATES
48	EX 29/2008 (SUMMONS)	<b>21-01-2021</b>	P KANAKARAJA <b>Vs</b> M N ANKANNA GOWDA	Subramani
49	O.S. 1746/2008 (SUMMONS) IA/1/2008	<b>21-01-2021</b>	BALAMMA <b>Vs</b> OBAMMA	G.V.ASWATHNARAYANA EXPARTE
50	O.S. 2/2010 (SUMMONS) IA/1/2010	<b>21-01-2021</b>	BYYAMMA <b>Vs</b> MUNIYAPPA	K.H.R.A
51	O.S. 221/2011 (SUMMONS)	<b>21-01-2021</b>	GANGIAH AND OTHERS <b>Vs</b> SIDDAPPA AND OTHERS	GOVINDE GOWDA
52	O.S. 733/2011 (SUMMONS) IA/1/2011	<b>21-01-2021</b>	LAKSHMAMMA <b>Vs</b> MUNIVENKATAMMA	PADMANABHA EXPARTE
53	O.S. 874/2011 (SUMMONS) IA/1/2011	<b>21-01-2021</b>	MUNISHAMAPPA <b>Vs</b> SADAPPA	VENKATARAMANAPPA CRK
54	O.S. 1029/2011 (SUMMONS) IA/1/2011	<b>21-01-2021</b>	NANDAKUMAR <b>Vs</b> ANJINAPPA	LOKESHA EXPARTE
55	O.S. 1051/2011 (SUMMONS)	<b>21-01-2021</b>	C.NAVARATAN MAL JAIN <b>Vs</b> VENKATESH	K.VIJAYAKUMAR T.P.SATHISHCHANDRA KUMAR

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**P R YOGESH**  
**III ADDL SENIOR CIVIL JUDGE**  
**Cause List Date: 07-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
56	O.S. 182/2012 (SUMMONS) IA/1/2012	<b>21-01-2021</b>	VENKATESH <b>Vs</b> NARASAMMA	M.SRINIVASIAH
57	O.S. 597/2012 (SUMMONS) IA/1/2012	<b>21-01-2021</b>	MUTHAMMA <b>Vs</b> RANGAIAH.R	PRASAD REDDY
58	O.S. 620/2012 (SUMMONS)	<b>21-01-2021</b>	YALLAPPA <b>Vs</b> SRINIVASA MURTHY	LAKSHMANA MURTHY
59	O.S. 1033/2012 (SUMMONS) IA/1/2012	<b>21-01-2021</b>	Narayanamma <b>Vs</b> Lakshminarayanappa	Samuel.S.Dandin
60	R.A. 109/2012 (SUMMONS)	<b>21-01-2021</b>	Revamma by Lrs Rajanna <b>Vs</b> The Assistant commissioner	Nagaiah
<b>( O.S./0001238/2007)</b>				
61	O.S. 1517/2012 (SUMMONS) IA/1/2012 IA/2/2012	<b>21-01-2021</b>	Sujatha <b>Vs</b> Ramanji.M	D.Govindaraju
62	O.S. 1065/2014 (SUMMONS) IA/1/2014	<b>02-03-2021</b>	Muniyamma <b>Vs</b> Sriram G N	Siddaraju B
63	R.A. 27/2017 (SUMMONS) IA/1/2017 IA/2/2017 IA/3/2017	<b>02-03-2021</b>	Govindaraju H M <b>Vs</b> Mohan M J	C Shankar Reddy
64	O.S. 1601/2017 (SUMMONS) IA/1/2017	<b>02-03-2021</b>	Roopa K H <b>Vs</b> Vanaja	Ananda B.R
65	O.S. 1698/2017 (SUMMONS) IA/1/2017	<b>02-03-2021</b>	Manjunatha Reddy <b>Vs</b> Munireddy alias Muniyappa Reddy	
66	O.S. 414/2018 (SUMMONS) IA/1/2018	<b>02-03-2021</b>	Shivaraj <b>Vs</b> Munianjanappa	Naveen
67	O.S. 1371/2018 (SUMMONS) IA/1/2018 IA/2/2018	<b>02-03-2021</b>	Lavanya B K <b>Vs</b> Muniyappa alias Papachanna	H V Ramachandra
68	O.S. 222/2019 (SUMMONS) IA/1/2019	<b>02-03-2021</b>	Munivenkatamma <b>Vs</b> Kaveramma	D S R
69	O.S. 432/2019 (SUMMONS) IA/1/2019	<b>02-03-2021</b>	Shabbir Khan <b>Vs</b> Anuradha R Reddy	Shyamprashanth S
70	O.S. 480/2019 (SUMMONS)	<b>02-03-2021</b>	Manjunath K R <b>Vs</b> Lakshminarasimhmaiah Urf Raju	Ravi

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
71	Misc 74/2019 (SUMMONS) IA/1/2019	<b>02-03-2021</b>	Savithramma <b>Vs</b> Rajashekar K P	P Mahesha
72	O.S. 571/2019 (SUMMONS) IA/1/2019	<b>02-03-2021</b>	MUNIOBIAIAH <b>Vs</b> JADEMUNIYAPPA ALIAS MUNIYAPPA	Omkaramurthy G
73	R.A. 45/2019 (SUMMONS) IA/1/2019	<b>02-03-2021</b>	Bathyappa <b>Vs</b> Aravinda	P M Gopi
74	O.S. 1054/2019 (SUMMONS) IA/1/2019 IA/2/2019	<b>02-03-2021</b>	Nirmala Devi K <b>Vs</b> Govindraju K	S M K
75	O.S. 1079/2019 (SUMMONS) IA/1/2019	<b>02-03-2021</b>	Muni Reddy S T <b>Vs</b> Nagaraja Reddy T	Shivashankar M
76	O.S. 1307/2019 (SUMMONS)	<b>02-03-2021</b>	Ramachandra Rao C A <b>Vs</b> Pushpavathi Bai	S Nagaraj
77	O.S. 1393/2019 (SUMMONS) IA/1/2019 IA/2/2019 IA/3/2019	<b>02-03-2021</b>	Chikkachannarayappa <b>Vs</b> Ramesh Babu R	Sharath
78	O.S. 1471/2019 (SUMMONS) IA/1/2019 IA/2/2019	<b>02-03-2021</b>	Manjula M <b>Vs</b> Muniyappa H T	H M A
79	O.S. 1548/2019 (SUMMONS) IA/1/2019	<b>02-03-2021</b>	Mohan Kumar T <b>Vs</b> Gopal	H.S RAMAMURTHY ASSOCIATES
80	O.S. 644/2020 (SUMMONS) IA/1/2020 IA/2/2020	<b>02-03-2021</b>	SHIVA SUBRAMANYA <b>Vs</b> RAKESH C	MYLARAIAH ASSOCAITES
<b>AMENDMENT</b>				
81	O.S. 1186/2018 (SUMMONS) IA/1/2018	<b>02-03-2021</b>	Sankaranarayanan J <b>Vs</b> Venkatamma	Lakshminarayana H
82	O.S. 638/2019 (SUMMONS) IA/1/2019	<b>02-03-2021</b>	Galappa <b>Vs</b> Usha R G	K B J
83	R.A. 40/2014 (NOTICE) IA/1/2014	<b>02-03-2021</b>	Rathnamma <b>Vs</b> Sarojamma	C Vijaya Kumar
84	M.C. 9/2019 (NOTICE)	<b>02-03-2021</b>	Tejas G alias Premkumar <b>Vs</b> Chitra	M Satish Babu



**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**P R YOGESH**  
**III ADDL SENIOR CIVIL JUDGE**  
**Cause List Date: 07-12-2020**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
85	Misc 198/2019 (NOTICE) IA/1/2019	<b>02-03-2021</b>	Rajanna R <b>Vs</b> Rangappa M	C. Shankar Reddy
86	Misc 210/2019 (NOTICE) IA/1/2019	<b>02-03-2021</b>	Mannaji Rao <b>Vs</b> Raja Bai	N N
87	O.S. 654/2020 (NOTICE) IA/1/2020 IA/2/2020	<b>02-03-2021</b>	MUNIAMMA <b>Vs</b> ASHWATHAMMA ALIAS NARAYANAMMA	MANJUNATH C N

**In the court of the IV Addl. Senior Civil Judge,  
Bengaluru Rural District, Bengaluru,  
The following cases are posted on  
07.12.2020**

<b>Morning Session 11 am to 2 pm</b>	<b>Afternoon Session 2.45 pm to 5.00 pm</b>
<b>Arguments</b>	<b>Arguments</b>
<b><u>To hear on IAs</u></b> 1. FDP 16/2020 2. O.S.302/2016 3. O.S.660/2010 4. O.S.374/2014 5. O.S.874/2008 6. O.S.1677/2019 7. O.S.925/2020 8. O.S.229/2016 9. O.S.1533/2012	<b><u>To hear on IAs</u></b> 1.O.S.1794/2019 2.O.S.1220/2013 3. O.S.682/2010 4. O.S.1294/2019 5.O.S.841/2010 6.O.S.1666/2013 7.O.S.1741/2017 8.O.S.1429/2011 9. O.S.177/2016
<b>Evidence</b>	<b>Evidence</b>
1. Misc.50/2020 2. O.S.61/2013 3.O.S.633/2015	

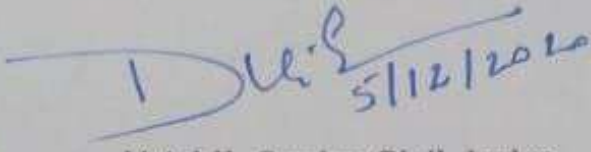
Sd/-  
IV ASCJ      05.12.2020  
Bengaluru Rural District, Bengaluru.



**In the court of V ADDL SENIOR CIVIL JUDGE, Bengaluru**  
**Rural District, Bengaluru.**

**Cause list Dated 07.12.2020**

<b><u>Morning Session</u></b>	<b><u>After Noon Session</u></b>
<b><u>Hearing</u></b>  1) OS. 309/2005 2) OS. 512/2016 3) OS. 1346/2016 4) OS. 1337/2020 5) OS. 1349/2020	<b><u>Hearing</u></b>  1) OS. 2527/2006 2) OS. 81/2008 3) OS. 935/2013 4) OS. 1089/2015 5) OS. 1515/2015 6) MA. 79/2020
<b><u>Evidence</u></b>  6) OS. 994/2008 7) OS. 1546/2008 8) G & WC. 5/2012 9) OS. 292/2012 10) OS. 1544/2012 11) OS. 454/2015 12) OS. 1116/2015 13) OS. 1001/2016	<b><u>Arguments</u></b>  7) OS. 1960/2015
<b><u>Arguments</u></b>  14) OS. 198/2007 15) OS. 375/2015	<b><u>Pre conciliation for E Lok Adalath</u></b>  8) OS. 974/2007 9) OS. 979/2007 10) OS. 1182/2007 11) OS. 1446/2007 12) LAC. 91/2007 13) OS. 346/2008 14) OS. 484/2008 15) OS. 653/2008 16) OS. 1025/2008 17) OS. 1287/2008 18) OS. 597/2009 19) OS. 650/2009 20) OS. 841/2009
<b><u>Pre conciliation for E Lok Adalath</u></b>  16) OS. 254/2012 17) OS. 215/2016 18) OS. 668/2007 19) OS. 826/2007 20) OS. 973/2007	

  
V Addl. Senior Civil Judge,  
Bangalore Rural District, Bangalore.

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**RAHAT AFSHAN H.N.**  
**VI ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 07-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>11:00 A.M - 12:00 P.M</u></b>				
1	O.S. 585/2014 (SUMMONS) IA/1/2014		Sudhakaran P v <b>Vs</b> Munijunjappa	P B R
2	O.S. 1360/2014 (SUMMONS) IA/1/2014		Ms H M Infratech Private Limited <b>Vs</b> Narayanappa G C	V B Shivakumar
3	O.S. 1228/2015 (SUMMONS)		Gopal Reddy A <b>Vs</b> Ms Foyer Constructions Pvt. Ltd.	E. VENKATARAMI REDDY
4	O.S. 1569/2006 (HEARING) IA/1/2006 IA/2/2006		VIJAYANTHI MALA <b>Vs</b> VENKATESHAPPA	S.SHIVAPARASAD
5	O.S. 1676/2006 (HEARING) IA/1/2006		SARASWATHAMMA <b>Vs</b> SRASWATHAMMA SINCE DEAD BY LRS	SHANMUKAPPA
6	O.S. 495/2007 (HEARING) IA/1/2007 IA/2/2007		ABDULKUDDUS <b>Vs</b> G N CHANDRAASHEKARAGOWDA	N. RAMESH SRI.K.S
7	O.S. 1795/2008 (HEARING) IA/1/2008		THIMMAIAH <b>Vs</b> MUNIVENKATAPPA @ BODAPPA	M.MURTHY KUMAR
8	O.S. 1232/2009 (HEARING) IA/1/2009		SAKAMMA <b>Vs</b> REVAMMA	L.SURESH
9	O.S. 1265/2009 (HEARING) IA/1/2009		P NARAYANASWAMY <b>Vs</b> PILLAPPA	M.VISWANATHA REDDY SRI.A.B.M
10	O.S. 335/2014 (HEARING) IA/1/2014 IA/2/2014 IA/3/2014		Akshaya L Reddy <b>Vs</b> Lakshmi Narayana Reddy B S	K A M
11	O.S. 1579/2014 (EVIDENCE.) IA/1/2014		Shanthakumari <b>Vs</b> Nanjunda Aradya K N	Puttaraju N H
12	O.S. 1762/2014 (EVIDENCE.) IA/1/2014		Hamasaveni <b>Vs</b> Chandrashekar H K	B Somashekar Naidu H K Venu

**CROSS EXAMINATION OF PW**

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**RAHAT AFSHAN H.N.**  
**VI ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 07-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
13	O.S. 625/2014 (EVIDENCE.) IA/1/2014 IA/2/2014		Chandrashekar Nair K P <b>Vs</b> Renuka	V V Vishwanath
<b>PLNTF EVIDENCE</b>				
14	O.S. 160/2017 (EVIDENCE.) IA/1/2017 IA/2/2017		Kalavathi M <b>Vs</b> Suresh	
<b>FUTHER CHIEF OF pw</b>				
15	O.S. 999/2014 (EVIDENCE.) IA/1/2014		Gowramma N <b>Vs</b> Narayanaswamy N	K N Narayanaswamy
16	O.S. 2038/2006 (ARGUMENTS.) IA/1/2006		NARASAMMA <b>Vs</b> CHANNAPPA	M.N.NEHRU  EXPARTE
17	R.A. 133/2012 (ARGUMENTS.) IA/1/2012 IA/2/2012		Nanjamma <b>Vs</b> Hosahalli Abbayappa	S.Chennayaraya Reddy
<b>( O.S./0000144/2006)</b>				
18	Misc 19/2014 (ARGUMENTS.) IA/1/2014 IA/2/2014		Venkatesh K v <b>Vs</b> Neelamma	Srinivasa D C
19	O.S. 933/2014 (ARGUMENTS.) IA/1/2014		Narasamma <b>Vs</b> Kadarappa	M B C
20	O.S. 1371/2016 (ARGUMENTS.) IA/1/2016		Kasturi Dodamani <b>Vs</b> Venkatesh	
<b>3:00 P.M - 4:00 P.M</b>				
21	O.S. 649/2014 (HEARING) IA/1/2014		Sayyad Akbar Ali <b>Vs</b> Ananth M	Sirajin Basha
22	O.S. 970/2014 (HEARING) IA/1/2014		Narayanaswamy <b>Vs</b> Sampangappa	H M A
23	O.S. 1445/2014 (HEARING) IA/1/2014		Ramanjinappa <b>Vs</b> Ammayamma alias Eranagamma	R Manjunath
24	O.S. 704/2015 (HEARING) IA/1/2015		Ramaiah and Another <b>Vs</b> Govindappa and Others	

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**RAHAT AFSHAN H.N.**  
**VI ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 07-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
25	M.V.C. 556/2015 (HEARING)		CHANDRAPPA <b>Vs</b> ABDUL JABBAR	C.N. SONNAPPA
26	Misc 42/2017 (HEARING) IA/1/2017 IA/2/2017		N. MANJUNATH <b>Vs</b> RAMAIAH	
27	O.S. 821/2020 (HEARING) IA/1/2020		GANGAMMA <b>Vs</b> KEMPAMMA	SANTHOSH K C
28	O.S. 1326/2020 (HEARING) IA/1/2020		INDIRAMMA <b>Vs</b> LAKSHMAMMA	B N PRASHANTH
29	O.S. 1401/2008 (A.D.R) IA/1/2008		R NARAYANA @ NARAYANAPPA <b>Vs</b> KRISHNAPPA	N.THIMME GOWDA
30	O.S. 64/2009 (A.D.R) IA/1/2009		AKKAYAMMA <b>Vs</b> GOWRAMMA	
31	O.S. 658/2015 (A.D.R) IA/1/2015		Lakshmidevi V <b>Vs</b> Krishnappa	CHANDRA KUMAR
32	O.S. 749/2015 (A.D.R) IA/1/2015 IA/2/2015		Guramma <b>Vs</b> State of Karnataka	N R N
33	O.S. 1929/2015 (A.D.R)		State Bank of India <b>Vs</b> Muninagappa	
34	O.S. 925/2015 (ISSUES.) IA/1/2015		Ravulapally Venugopal <b>Vs</b> Mariyappa	G P R
35	O.S. 285/2017 (ISSUES.) IA/1/2017		Munirama <b>Vs</b> Lakshmana	K R C
36	O.S. 489/2017 (ISSUES.) IA/1/2017		Mamatha A G <b>Vs</b> M/s Soma Develiopers	L V R
37	O.S. 355/2017 (ARGUMENTS.) IA/1/2017		Channamma <b>Vs</b> Rajamma	B S N
38	M.A. 73/2017 (ARGUMENTS.) IA/1/2017 IA/2/2017		Srinivas M <b>Vs</b> Prakash N	

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**RAHAT AFSHAN H.N.**  
**VI ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 07-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
39	M.A. 80/2020 (ORDERS.) IA/1/2020		BACHEGOWDA B M <b>Vs</b> PATIL B S	T R VINAY
40	Misc 51/2015 (OBJECTIONs) IA/1/2015 IA/2/2015		Geetha G <b>Vs</b> Ranganath	LAWYERS CENTRE
<b>Cases listed below are adjourned due to Covid 19</b>				
41	O.S. 567/2014 (SUMMONS) IA/1/2014	<b>12-02-2021</b>	Narayanamma <b>Vs</b> Venkatesh	M R R
42	O.S. 610/2014 (SUMMONS) IA/1/2014	<b>12-02-2021</b>	Sidda Reddy <b>Vs</b> Chinnamma	N R Nagaraja
43	O.S. 741/2014 (SUMMONS) IA/1/2014	<b>12-02-2021</b>	Thimmakka <b>Vs</b> Lakshmaiah	Babu H N
44	O.S. 765/2014 (SUMMONS) IA/1/2014 IA/2/2014	<b>12-02-2021</b>	Pratibha M J <b>Vs</b> Jayarama	Ravi Kiran
45	O.S. 793/2014 (SUMMONS)	<b>12-02-2021</b>	K.H.Srinivas <b>Vs</b> The State of Karnataka	
46	O.S. 896/2014 (SUMMONS) IA/1/2014	<b>12-02-2021</b>	Anusuya .R <b>Vs</b> Parvathamma	T Seshagiri Rao
47	O.S. 942/2014 (SUMMONS) IA/1/2014	<b>12-02-2021</b>	Jaylakshamma <b>Vs</b> Sarojamma	V V R
48	O.S. 1028/2014 (SUMMONS) IA/1/2014 IA/2/2014	<b>12-02-2021</b>	Subramani <b>Vs</b> Thimmaiah alias Thimmanna	G R S
49	O.S. 1116/2014 (SUMMONS) IA/1/2014 IA/2/2014 IA/3/2014	<b>12-02-2021</b>	Muniswamy alias Muniswamappa <b>Vs</b> Muniyamma	K V R
50	R.A. 65/2014 (SUMMONS) IA/1/2014	<b>12-02-2021</b>	Nanjamma <b>Vs</b> Sangameshwara S M	R Chalapathi
51	O.S. 1377/2014 (SUMMONS) IA/1/2014	<b>12-02-2021</b>	Muniramaiah <b>Vs</b> Jayamma	H Y N
52	O.S. 1438/2014 (SUMMONS) IA/1/2014	<b>12-02-2021</b>	Papamma <b>Vs</b> Madduramma	



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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
53	O.S. 1471/2014 (SUMMONS) IA/1/2014	<b>12-02-2021</b>	Munirathanamma <b>Vs</b> Narayanappa	Y V R
54	O.S. 1530/2014 (SUMMONS) IA/1/2014	<b>12-02-2021</b>	Prema <b>Vs</b> Somashekaragowda	K Shivashankar
55	O.S. 1605/2014 (SUMMONS) IA/1/2014	<b>12-02-2021</b>	Mangalamma <b>Vs</b> Chikkathayamma	
56	O.S. 1686/2014 (SUMMONS) IA/1/2014 IA/2/2014	<b>12-02-2021</b>	Shakuntamma <b>Vs</b> Kodanda Ramareddy K C	Shivaprasad
57	O.S. 909/2015 (SUMMONS)	<b>12-02-2021</b>	Manjula N S <b>Vs</b> Nagarathamma alias Rathamma	K Munireddy
58	R.A. 89/2015 (SUMMONS) IA/1/2015 IA/2/2015	<b>17-02-2021</b>	Channamma <b>Vs</b> Thyagaraj Gowda	K.SHIVASHANKAR
59	O.S. 1406/2016 (SUMMONS) IA/1/2016	<b>17-02-2021</b>	Kemapamma <b>Vs</b> Hanumaiah	
60	O.S. 51/2017 (SUMMONS) IA/1/2017	<b>18-02-2021</b>	Mariyappa <b>Vs</b> Sevappa	Kumari Poonam N
61	O.S. 131/2017 (SUMMONS) IA/1/2017	<b>18-02-2021</b>	Nagesh M <b>Vs</b> Muniyappa alias Ulsoor Muniyappa	V Vishwanath
62	R.A. 14/2017 (SUMMONS) IA/1/2017 IA/2/2017	<b>18-02-2021</b>	Muniyappa since dead by LRS <b>Vs</b> Muniyappa H	
63	M.A. 25/2017 (SUMMONS) IA/1/2017	<b>18-02-2021</b>	Govindraju <b>Vs</b> Ramasanjeevaiah	JAGADEESHACHARI
64	O.S. 232/2017 (SUMMONS) IA/1/2017	<b>18-02-2021</b>	Lakshamma <b>Vs</b> Raju	V G V
65	R.A. 20/2017 (SUMMONS) IA/1/2017	<b>18-02-2021</b>	Ravishankar B L <b>Vs</b> Raghavendra Rao K	K V N
66	M.C. 41/2017 (SUMMONS)	<b>18-02-2021</b>	Devaraja M C <b>Vs</b> M Kanthamma	M S

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
67	EX 10/2017 (SUMMONS)	<b>18-02-2021</b>	Rajanna S <b>Vs</b> Renuka	R Manjunatha
68	O.S. 339/2017 (SUMMONS) IA/1/2017 IA/2/2017 IA/3/2017	<b>18-02-2021</b>	Meenakshama <b>Vs</b> Lakshmikanth K	Dhruva Kumar
69	P and SC 3/2017 (SUMMONS)	<b>18-02-2021</b>	Maheshwari <b>Vs</b> NIL	Jagannath M G
70	Misc 38/2017 (SUMMONS) IA/1/2017 IA/2/2017	<b>19-02-2021</b>	Muninarasamma <b>Vs</b> Venkatalakshamma	S N M
71	O.S. 474/2017 (SUMMONS) IA/1/2017 IA/2/2017	<b>19-02-2021</b>	Pushpalatha <b>Vs</b> Ramaiah K	H M S
72	O.S. 476/2017 (SUMMONS) IA/1/2017 IA/2/2017	<b>19-02-2021</b>	Sunanda <b>Vs</b> Ramaiah K	H M S
73	M.A. 55/2017 (SUMMONS) IA/1/2017	<b>19-02-2021</b>	Nagesh M <b>Vs</b> Radhamaniamma T P	Pramog
74	M.A. 56/2017 (SUMMONS) IA/1/2017	<b>19-02-2021</b>	Nagesh M <b>Vs</b> Maheshwaran	Pramog
75	M.A. 59/2017 (SUMMONS) IA/1/2017	<b>19-02-2021</b>	Nagesh M <b>Vs</b> Manoj Kumar	Pramog
76	M.A. 60/2017 (SUMMONS) IA/1/2017	<b>19-02-2021</b>	Nagesh M <b>Vs</b> Thirumalareddy Venkata Satish	Pramog
77	M.A. 61/2017 (SUMMONS) IA/1/2017	<b>19-02-2021</b>	Nagesh M <b>Vs</b> Hareendran Navath	Pramog
78	O.S. 547/2017 (SUMMONS) IA/1/2017	<b>19-02-2021</b>	Narayanamma <b>Vs</b> Venkataramanappa	M Mahesh Das
79	O.S. 555/2017 (SUMMONS) IA/1/2017	<b>19-02-2021</b>	Chandrappa <b>Vs</b> Narasimhappa	Nagendrakumar N
80	R.A. 40/2017 (SUMMONS) IA/1/2017	<b>19-02-2021</b>	Narasamma <b>Vs</b> Govindaraj	R P Somashekaraiah

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81	O.S. 774/2017 (SUMMONS) IA/1/2017	<b>19-02-2021</b>	Nagesh <b>Vs</b> Krishna Setty	
82	O.S. 976/2020 (SUMMONS) IA/1/2020	<b>22-02-2021</b>	JAYANTHI S <b>Vs</b> PRAMEELA M	P B HARSHA
83	O.S. 1060/2020 (SUMMONS) IA/1/2020	<b>22-02-2021</b>	Muniyamma <b>Vs</b> Ammayamma	P Lakshminarayana
84	M.C. 46/2017 (NOTICE)	<b>22-02-2021</b>	Kranthi Kumar Vemulapalli <b>Vs</b> Monica Chowdary	M Srinivas
85	O.S. 1338/2020 (NOTICE) IA/1/2020 IA/2/2020	<b>22-02-2021</b>	SAROJA <b>Vs</b> THE DEPUTY COMMISSIONER	P SURESH
86	O.S. 419/2014 (A.D.R) IA/1/2014	<b>22-02-2021</b>	Jagannath M <b>Vs</b> Gopala Reddy M	M G Kumar
87	O.S. 1500/2014 (A.D.R) IA/1/2014 IA/2/2014	<b>22-02-2021</b>	Bhagyamma <b>Vs</b> Jayaram	Ashwath Narayana
88	O.S. 18/2015 (A.D.R) IA/1/2015	<b>22-02-2021</b>	Sunandamma <b>Vs</b> Muniyappa	NAGARAJA
89	O.S. 247/2015 (A.D.R) IA/1/2015	<b>22-02-2021</b>	Yellamma <b>Vs</b> Chinnamma	S.G.ANANDA CHAKRAVARTHI